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[Mr. Deputy-Speaker.]

Chair calls upon him to stop, he must stop, and if he goes on without the permission of the Chair to speak on a matter on which he cannot speak, those remarks should be expunged. And that is the ruling of the Chair.

PAPERS LAID ON THE TABLE

RUBBER (AMENDMENT) RULES, COIR INDUSTRY (AMENDMENT) RULES, JUTE TEXTILE (CONTROL) AMENDMENT

Ominia

AND

Annual Administration Report of The Board

The Minister of International Trade (Shri Manubhai Shah): I beg to lay on the Table—

(i) a copy each of the following papers: ---

- (a) The Rubber (Amendment) Rules, 1963 published in Notification No. GSR. 774, dated the 4th May, 1963, under subsection (3) of section 25 of the Rubber Act, 1947. [Placed in Library. See No. LT-1399 63.]
- (b) The Coir Industry (Amendment) Rules, 1963 published in Notification No. GSR. 1088, dated the 24th June, 1963 under sub-section (3) of section 26 of the Coir Industr. Act, 1953. [Placed in Library. See No. LT-1400/63.]
- (c) The Jute Textiles (Control) Amendment Order, 1963 published in Notification No. SO. 1889 dated the 6th July, 1963, under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placced in Library. See No. LT-1401/63.]
- (d) Annual Administration Report of the Tea Board for the year 1962-63. [Placed in Library. See No. LT-1402/63.]

NOTIFICATIONS UNDER INDUSTRIES (DEVELOPMENT AND REGULATION) ACT, 1951

Shri Manubhai Shah: I beg to lay on the Table a copy each of the following Notifications issued under section 15 of the Industries (Development and Regulation) Act, 1951:—

- (a) S.O. No. 1665 dated the 17th June, 1963.
- (b) S.O. No. 2047 dated the 18th July, 1968.

[Placed in Library ,See No. LT-1403] 63].

डा० राम मनोहर सोहिया (फरंखाबाद): उपाघ्यक्ष महोदय, मेरा एक व्यवस्था का प्रदन हे ।

उपाध्यक्ष महोबय : ग्राप बैट जाइये ।

भो राम सेवक पादव : उपाघ्यक्ष महोदय, जब कोई माननीय सदस्य व्यवस्था का प्रकन उठाते हैं तो उसे सुनना चाहिये । माननीय मदस्य उठ कर व्यवस्था का प्रक्ष उठा रहे हैं ग्रीर क्या मंत्री महोदय इस तरह बोलते जा सकते, हैं ? ग्रगर सदन की कार्यवाही इसी तरह से चलाई जायेगी तो यह प्रजातन्त्र के लिये स्वन्थ परम्परा नहीं होगी ।

Mr. Deputy Speaker: We are on some other point now.

व्यवस्था का प्रञ्न खत्म हो गया है । मैं ने उस पर ग्रपनी रूलिंग देदी है ।

डा॰ राम मनोहर लोहियाः यह जो व्यवस्था का प्रब्न उटा है इस से मेरा बिल्कुम ब्रलग. है ।

उपाध्यक्ष महोदय : ग्रार्डर, ग्रार्डर।

डा० राम मनोहर लोहिया : मेरी बात ,सून तो लीजिये ।

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